obtaining credit and also owing to certain policies of Government; and

(b) if so, steps being taken to remove their grievances ?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब शिन्दे): (क) तथा (ख) बेरोजगारी ग्राथवा सरकारी नीतियों के फलस्वरूप कपास उत्पादकों को हानि पहुंचने की कोई रिपोर्ट नहीं मिली है। किन्तु उत्पादन में मुख्यतः वृद्धि के कारण कपास के विपणन में कठिनाइयों तथा इसके मूल्य में हास की सूचनायें प्राप्त हुई हैं। स्थिति में सुधार लाने की दृष्टि से, रिजर्व बैंक ग्राफ इंडिया द्वारा कपास के भंडारण के लिये ऋण नियत्रण में छूट तथा भारतीय कपास निगम द्वारा कय मूल्य पर खरीद के रूप में कूछ कदम उठाये गये हैं।

[[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) and (b) There have been no reports of cotton growers undergoing losses on account of unemployment or Government policies. However reports of difficulties of marketing of cotton as also of fall in its prices mainly due to increase in production have been received. A number of measures i.e. relaxations in credit control against cotton stocks by Reserve Bank of India and purchases by Cotton Corporation of India at purchase prices have been taken to improve the situation.]

## SCHEME FOR DAIRY DEVELOPMENT IN WEST BENGAL

71. SHRI K.B. CHETTRI: SHRI PRANAB KUMAR MUKHERJEE: SARDAR AMJAD ALL DR. R.K. CHAKRABARTI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of West Bengal have submitted any scheme to the Dairy Development Corporation for financ ial assistance for the development of dairy in the State; and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF.

SHER SINGH) : (a) and (b) The requisite information has been call of for from Indian Dairy Corporation, Baroda and will be placed on the table of the House as soon as received.

72. [Transferred to the 22 nd May, 1972.]

## FINANCIAL POSITION OF AIDED SCHOOLS IN DELHI AND NEW DELHI

## 73. SHRIMATI PRATIBHA SINGH:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have recently set up a Committee to look into the financial position of the aided schools in Delhi and New Delhi;

(b) whether it is a fact that in spite of financial aid given to the extent of 95 per cent of their expenditure, these schools fail to pay the salary to their teachers for months together;

(c) if so, whether Government are considering to take over such defaulting institutions; and

(d) if the answer to part (c) above be in the negative, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE